

**GOVERNMENT OF INDIA
SPACE
LOK SABHA**

UNSTARRED QUESTION NO:6617
ANSWERED ON:06.05.2015
SPACE ACTIVITIES
Premachandran Shri N.K.

Will the Minister of SPACE be pleased to state:

- (a) whether the Government proposes a legislation for regulating the space activities for commercial and private purposes and if so, the details thereof;
- (b) whether the Government proposes to introduce new schemes for recovery of waste in the outer space and if so, the details thereof;
- (c) whether the Government is working with other countries for the development of space technology and if so, the details thereof; and
- (d) whether the Government proposes to demand an international treaty regarding space law and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG & PENSIONS AND IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

- a) Yes Madam. Indian Space Research Organisation (ISRO) has initiated a process of formulating a National Space Act for India for regulating space activities in India, facilitate enhanced levels of private sector participation and offering more commercial opportunities. Towards this, a two day national workshop was held at ISRO Headquarters, Bangalore during Jan 16-17, 2015 with the participation of experts across the country. A draft version has been prepared, which is under consultation with experts.
- b) ISRO is presently implementing the space debris mitigation guidelines endorsed by the United Nations in design and operation of all its space systems. ISRO is also actively participating with various international fora for conducting relative analysis of new techniques for debris removal.
- c) India has currently signed co-operation agreements with 35 countries for peaceful uses of outer space.
- d) No Madam. ISRO is not proposing to demand an international treaty regarding space law. Five international treaties on outer space activities formulated under the aegis of United Nations Committee on Peaceful Uses of Outer Space are already in place. India is a Member State in four major treaties.